### **HIGH COURT OF BOMBAY**

## NOTICE

#### **SELECTION PROCESS – 2024**

## [Accelerated promotion for the post of Senior Civil Judge (10%) in the State of Maharashtra]

In continuation to the earlier High Court notices dated 06.09.2024 and 13.09.2024 regarding Limited Departmental Competitive Examination for the post of Senior Civil Judge, by Accelerated promotion (10%) in Selection Process – 2024 which is scheduled to be held on 06.10.2024, this is to inform that the time, venues and other details of the examination are as under:-

Centre-wise venues of the examination are as follows:

<u>DATE AND TIME</u> <u>Sunday, 6<sup>th</sup> October, 2024</u> 11.30 a.m. to 1.00 p.m.					
EXAMINATION CENTRES VENUES					
1) Mumbai	Government Law College, 'A' Road, Churchgate, Mumbai- 400020.				
2) Nagpur	Dr. Ambedkar College, Deekshabhoomi, Ramdaspeth, Nagpur- 440010.				
3) Chhatrapati Sambhajinagar	Deogiri College, Railway Station Road, Chhatrapati Sambhajinagar – 431 005.				

The Centre-wise list of eligible Judicial Officers and instructions to the Judicial Officers are also published herewith.

The call letters will be issued to Judicial Officers those appearing for Limited Departmental Competitive Examination by way of Accelerated promotion (10%). The said call letters will be considered valid to appear for the above examination.

Date:-24\*\*September, 2024

sd/Registrar (Legal and Research)

#### **SELECTION PROCESS – 2024**

List of Judicial Officers who are willing to appear for Limited Departmental Competitive Examination for promotion to the post of Senior Civil Judges by Accelerated promotion (10%) in the State of Maharashtra

### Examination Centre: Government Law College, 'A' Road, Churchgate, Mumbai - 400 020

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
1	МВ000001	Shri Ashish Dagadu Waman	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Kolhapur
2	мвооооо2	Shri Ajit Balbhim Chavan	Assistant Registrar / Research Officer Maharashtra Administrative Tribunal		Mumbai
3	мвоооооз	Smt. Nilima Avinash Wankhade	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Raigad at Alibag
4	МВ000004	Shri Vinod Vasantrao Patil	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Sangli
5	МВ000005	Shri Dhiraj Sarwanand Parwani	Civil Judge, Junior Division and Judicial Magistrate, First Class	Panhala	Kolhapur
6	МВ000006	Shri Rajesh Yashwantrao Khandare	Civil Judge, Junior Division and Judicial Magistrate, First Class	Khalapur	Raigad at Alibag
7	МВ000007	Smt. Savita Kishanrao Dugaonkar	Judicial Magistrate, First Class	A.C. Court	Pune
8	MB000008	Shri Deepak Shankarlalji Sharma	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kadegaon	Sangli
9	мвооооо9	Shri Ashish Ganpatrao Sable	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhiwandi	Thane
10	MB000010	Shri Mahesh Ramchandra Devkate	Civil Judge, Junior Division and Judicial Magistrate, First Class	Malvan	Sindhudurg at Oros
11	MB000011	Smt. Susheela Ravindra Patil	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Panvel	Raigad at Alibag
12	MB000012	Shri Jagadish Shankarrao Kokate	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Raigad at Alibag
13	MB000013	Shri Sudhir Gulabrao Barde	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Pune
14	MB000014	Shri Swayam Shailendrakumar Chopda	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pandharpur	Solapur
15	MB000015	Smt, Bhavana Shyam Pal	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Thane
16	MB000016	Shri Tajjum Hamid Shaiekh	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kankawali	Sindhudurg a Oros
17	MB000017	Shri Ramchandra Narayansa Chavan	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vadgaon	Pune



Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
18	MB000018	Shri Sandip Balwant Pawar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Khed- Rajgurunagar	Pune
19	МВ000019	Shri Mahendra Keshao Sorte	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Palghar	Thane
20	MB000020	Shri Aashish Dnyaneshwar Margode	Civil Judge, Junior Division and Judicial Magistrate, First Class	Mahabaleshwar	Satara
21	MB000021	Shri Mahesh Manohar Palsapure	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	77-18	Kolhapur
22	MB000022	Shri Ashok Ramakant Shendge	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Thane
23	MB000023	Shri Gajendra Madanlal Kolhapure	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nashik
24	MB000024	Smt. Sraddha Sudamrao Pansare	Assistant Charity Commissioner		Mumbai
25	мвоооо25	Shri Mahavir Baliram Sontakke	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kankawali	Sindhudurg at Oros
26	MB000026	Shri Vikesh Ramesh Assudani	Assistant Registrar, National Green Tribunal, Western Zone Bench,		Pune
27	MB000027	Smt. Priyadarshani Arvind Waghmare	Judicial Magistrate, First Class	Railway Court	Pune
28	MB000028	Shri Sachin Shriram Tat	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Kolhapur
29	MB000029	Shri Asad Hasan Syed	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhiwandi	Thane
30	МВ000030	Shri Amrit Chandrakant Birajdar	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Pune
31	MB000031	Smt. Triveni Sureshrao Gaigole	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Pune
32	MB000032	Smt. Shitaladevi Suresh Latwade	Assistant Charity Commissioner		Nashik
33	MB000033	Shri Prasanna Ramrao Kulkarni	Civil Judge, Junior Division and Judicial Magistrate, First Class	Chiplun	Ratnagiri
34	MB000034	Shri Chintaman Pundlik Shelke	Competent Authority Rent Control Law Court	Pune Revenue Division	Pune
35	мвооооз5	Smt. Saritha Vishwambharan	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Khed- Rajgurunagar	Pune
36	МВ000036	Shri Ganesh Dinkar Patil	Civil Judge, Junior Division and Judicial Magistrate, First Class	Dahiwadi	Satara

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
37	MB000037	Shri Narendra Rangrao Gajbhiye	Civil Judge, Junior Division and Judicial Magistrate, First Class	Pimpri- Chinchwad	Pune
38	МВ000038	Shri Baliram Dattatraya Tare	Civil Judge, Junior Division and Judicial Magistrate, First Class	Deorukh .	Ratnagiri
39	МВ000039	Shri Bhaskar Devidas Gore	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kagal	Kolhapur
40	МВ000040	Smt. Manjusha Manikrao Alone	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Igatpuri	Nashik
41	мв000041	Shri Manohar Damu Saindane	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Panvel	Raigad at Alibag
42	MB000042	Shri Sudhir Haridas Wankhade	Judicial Magistrate, First Class	M.V. Court	Pune
43	MB000043	Shri Vipul Vijay Kulkarni	Civil Judge, Junior Division and Judicial Magistrate, First Class	Gargoti	Kolhapur
44	MB000044	Shri Vinayak Harish Vishwas	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Belapur	Thane
45	MB000045	Smt. Shubhangi Jagadish Katkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Khandala	Satara
46	MB000046	Shri Eknath Koyappa Chougale	Civil Judge, Junior Division and Judicial Magistrate, First Class	Erandol	Jalgaon
47	MB000047	Shri Sunil Sakharam Mahale	Civil Judge, Junior Division and Judicial Magistrate, First Class	Roha	Raigad at Alibag
48	мвоооо48	Shri Mumatajkha Bhurekha Pathan	2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Satara
49	MB000049	Shri Yogesh Dattatray Koinkar	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Pune
50	МВ000050	Shri Sachin Bhagvat Shirsath	Civil Judge, Junior Division and Judicial Magistrate, First Class	Murbad	Thane
51	MB000051	Shri Omprakash Mohan Mali	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Baramati	Pune
52	MB000052	Smt. Jyoti Shivam Khedkar Goyal	Civil Judge, Junior Division and Judicial Magistrate, First Class	Phaltan	Satara
53	MB000053	Smt. Sushama Shamrao Gawai	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Belapur	Thane
54	MB000054	Shri Jagdish Tulsidas Koregaonkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Manora	Washim
55	MB000055	Shri Sudhir Madhukar Bomidwar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Karad	Satara
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56 57	MB000056 MB000057	Shri Saket Ravindra Kulkarni	3 <sup>rd</sup> Joint Civil Judge, Junior Division		
57	MB000057		and Judicial Magistrate, First Class		Nashik
		Shri Jitendra Vijaykumar Paliwal	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nashik
58	MB000058	Smt. Apoorva Shyam Bhasarkar	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Thane
59	MB000059	Shri Sujit Ambadas Rathod	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Gadhinglaj	Kolhapur
60	МВ000060	Shri Sachin Uttam Nyaharkar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Malshiras	Solapur
61	MB000061	Shri Gajanan Govindrao Chonde	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Sangli
62	МВ000062	Smt. Chanda Madhukarrao Dhabale	Assistant Charity Commissioner		Satara
63	MB000063	Shri Dataraj Gunajirao Patwe	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ichalkaranji	Kolhapur
64	MB000064	Smt. Garima Narayan Bagrodia	6th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Pune
65	MB000065	Shri Prashant Suresh Ghodke	Civil Judge, Junior Division and Judicial Magistrate, First Class	Dhamangaon Railway	Amravati
66	MB000066	Shri Vickrant Pralhad Khandare	7th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Pune
67	MB000067	Shri Laxmikant Chandrakantrao Wadikar	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhiwandi	Thane
68	MB000068	Smt. Shital Vishal Metil Patil	Judge, Co-operative Court,		Mumbai
69	MB000069	Smt. Shabnam Ansar Virani	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Daund	Pune
70	MB000070	Shri Parasram Kundlik Mutkule	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kalwan	Nashik
71	MB000071	Shri Yogendra Surendra Kawade	Judicial Magistrate, First Class	Pune Contt.	Pune
72	MB000072	Shri Naresh Soma Bari	8th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Pune
73	MB000073	Smt. Swati Bhaskar Naiknavare (Garad)	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Khed- Rajgurunagar	Pune
74	мвоооо74	Smt. Roma Pravin Ghole	Judge, Co-operative Court,		Nashik

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
75	МВ000075	Shri Rushikesh Dilip Bhuyarkar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Phaltan	Satara
76	мвоооо76	Smt. Harshala Yashwant Kawale	3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Satara
77	мвоооо77	Shri Harshal Nanasaheb Pole	Civil Judge, Junior Division and Judicial Magistrate, First Class	Dahanu	Thane
78	МВ000078	Shri Prashant Bhujangrao Taur	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kalyan	Thane
79	мв000079	Shri Lyakatali Mubarak Pathan	Civil Judge, Junior Division and Judicial Magistrate, First Class	Vadgaon	Kolhapur
80	MB000080	Shri Yogesh Sahadeo Akhare	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Madha	Solapur
81	MB000081	Smt. Asavari Suresh Wadkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Karjat	Raigad at Alibag
82	MB000082	Smt. Rohini Rajendra Kulkarni	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Sinnar	Nashik
83	MB000083	Shri Sagar Ashok Ingley	Under Secretary, Maharashtra State Legal Services Authority		Mumbai
84	MB000084	Smt. Pranita Suhas Patil	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kagal	Kolhapur
85	MB000085	Smt. Pankaja Prasad Ajgaonkar	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Islampur	Sangli
86	MB000086	Shri Sanjay Harichandra Atakare	Jt. Judicial Magistrate, First Class	Pune Contt.	Pune
87	MB000087	Shri Siddharth Babaji Somnath Gadve	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Dahiwadi	Satara
88	мвоооо88	Smt. Akshi Jain	9th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Pune
89	MB000089	Smt. Seema Ketan Deshmukh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Saswad	Pune
90	мв000090	Smt. Priyadarshani Suresh Bhosale	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Karad	Satara
91	MB000091	Shri Nitin Ramesh Bhalgat	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Kolhapur
92	МВ000092	Shri Amit Kishor Sharma	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhiwandi	Thane
93	MB000093	Shri Shrikant Kashiram Devkar	Judge, Co-operative Court,		Mumbai
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Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
94	MB000094	Shri Mohammed Aamer Mohammed Jalal Shaikh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vasai	Thane
95	MB000095	Shri Ganesh Ambadas Ghule	Judge, Family Court		Pune
96	MB000096	Smt. Varsha Dayaram Birhari	Assistant Charity Commissioner		Sangli
97	MB000097	Shri Sagar Baburao Sabale	Assistant Director, Maharashtra Judicial Academy and Indian Mediation Centre & Training Institute	Uttan- Bhayander	Thane
98	MB000098	Shri Sharad Balbhim Kaldate	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Daund	Pune
99	MB000099	Shri Bharat Sambhaji Gaikwad	3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Belapur	Thane
100	МВ000100	Shri Vinayak Shripatrao Patil	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ulhasnagar	Thane
101	МВ000101	Smt. Ruheena Anjum Mohd Younus	Assistant Charity Commissioner		Mumbai
102	MB000102	Smt. Sujata Ram Shinde	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Karjat	Raigad at Alibag
103	MB000103	Smt. Deepikakaur Manmohansingh Gulati	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Dahanu	Thane
104	MB000104	Shri Ganesh Vasantappa Gandhe	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Madha	Solapur
105	MB000105	Smt. Mangal Mahesh More	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Belapur	Thane
106	MB000106	Smt. Asha Vishal Mohite	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Karad	Satara
107	MB000107	Smt. Apeksha Tularam Bansod	5 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Belapur	Thane
108	MB000108	Shri Ravindra Anandrao Sawant	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Majalgaon	Beed
109	MB000109	Shri Gajanan Chandrakant Fulzalke	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Mangaon	Raigad at Alibag
110	MB000110	Smt. Vaishnavi Vijay Chavan	Assistant Charity Commissioner		Greater Mumbai
111	MB000111	Smt. Suvarna Avinash Kulkarni	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	·	Akola

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
112	MB000112	Shri Sitaram Dattarao Hargude	3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vasai	Thane
113	MB000113	Shri Maroti Govindrao More	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pimpri- Chinchwad	Pune
114	MB000114	Shri Sanjay Digamberrao Wankhede	3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ichalkaranji	Kolhapur
115	MB000115	Shri Anil Sitaram Satote	Civil Judge, Junior Division and Judicial Magistrate, First Class	Shriwardhan	Raigad at Alibag
116	мвооо116	Smt. Ranjana Vijay Kamble	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Miraj	Sangli
117	MB000117	Smt. Anuja Anil Kale	Civil Judge, Junior Division and Judicial Magistrate, First Class	Pen	Raigad at Alibag
118	МВ000118	Shri Amitkumar Trimbakrao Mangire	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Jaysingpur	Kolhapur
119	МВ000119	Smt. Chandrashila Shivaji Patil	Civil Judge, Junior Division and Judicial Magistrate, First Class	Koregaon	Satara
120	MB000120	Smt. Madhavi Ramesh Patkar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kadegaon	Sangli
121	MB000121	Smt. Durga Prasad Pujari	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Baramati	Pune
122	MB000122	Smt. Neelkamal Lahu Gaikwad	Assistant Charity Commissioner		Thane
123	MB000123	Smt. Sanyogita Subhashrao Deshmukh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Khalapur	Raigad at Alibag
124	MB000124	Smt. Dipali Subhash Khot	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Khalapur	Raigad at Alibag
125	MB000125	Smt. Prajkta Rajiv Sabnis	3 <sup>rd</sup> Civil Judge, Junior Division and Judicial Magistrate, First Class	Indapur	Pune
126	MB000126	Shri Sunil Sharad Dahatonde	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Satara
127	MB000127	Shri Umesh Bhashkarrao Pethe	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Malshiras	Solapur
128	MB000128	Smt. Prajakta Shirish Apte	Joint Judicial Magistrate, First Class	Khadki (Contt.)	Pune
129	MB000129	Shri Atul Bhimrao Patil	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Indapur	Pune
130	МВ000130	Smt. Ashwini Jotiram Bachulkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Atpadi	Sangli

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
131	МВ000131	Shri Sangram Subhash Jadhav	6th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Belapur	Thane
132	MB000132	Shri Amol Bharat Jawale	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Dhamangaon Railway	Amravati
133	MB000133	Smt. Sneha Sheshrao Kulkarni	Civil Judge, Junior Division and Judicial Magistrate, First Class	Shahapur	Thane
134	MB000134	Shri Ghansham Ramlal Tiwari	Civil Judge, Junior Division and Judicial Magistrate, First Class	Murud	Raigad at Alibag
135	MB000135	Smt. Neha Kondiram Nagargoje	Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhor	Pune
136	MB000136	Smt. Bhanupriya Rahul Avachari Durgawade	Civil Judge, Junior Division and Judicial Magistrate, First Class	Tasgaon	Sangli
137	MB000137	Smt. Vrushali Kisanrao Patil	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Mangalwedha	Solapur
138	MB000138	Shri Pramod Manik Kolse	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhiwandi	Thane
139	MB000139	Smt. Satyavati Sharadchandra Chavan	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pimpri- Chinchwad	Pune
140	MB000140	Shri Charudatt Uddhav Shipkule	Civil Judge, Junior Division and Judicial Magistrate, First Class	Satana	Nashik
141	MB000141	Shri Al Amoodi Abdul Khayyum	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pimpri- Chinchwad	Pune
142	MB000142	Smt. Mahadevi Shivaraj Managuli	6th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Kolhapur
43	MB000143	Shri Vinod Santosh Damare	Judicial Magistrate, First Class	Pimpri- Chinchwad (M.C.)	Pune
.44	MB000144.	Shri Nitin Arjun Mane	7th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Kolhapur
45	MB000145	Smt. Sonali Shashikant Raul	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pandharpur	Solapur
46	MB000146	Smt. Vrushali Digambar Salve	7th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Belapur	Thane
47	MB000147	Smt. Rita Sheshrao Kulkarni	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Tasgaon	Sangli
48	MB000148	Shri Raju Ashok Shivratri	Civil Judge, Junior Division and Judicial Magistrate, First Class	Pali	Raigad at Alibag
49	MB000149	Shri Sharad Narayan Gavali	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pimpri- Chinchwad	Pune
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Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
150	MB000150	Smt. Tejaswini Sandeep Mahadik	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pimpri- Chinchwad	Pune
151	MB000151	Shri Jitendra Natha Jadhav	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Phaltan	Satara
152	MB000152	Shri Amit Anil Kulkarni	2nd Joint Judicial Magistrate, First Class	Pune Contt.	Pune
153	MB000153	Smt. Rohini Ashok Jadhav	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ulhasnagar	Thane
154	MB000154	Smt. Sheetal Vitthal Salvi	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Panvel	Raigad at Alibag
155	MB000155	Smt. Dhanashree Arvind Darveshi	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Tasgaon	Sangli
156	MB000156	Shri Sharadchandra Panditrao Jadhav	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vadgaon	Pune
157	MB000157	Smt. Nazakatbi Abdul Latif Shaikh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Akkalkot	Solapur
158	MB000158	Smt. Kanchan Jaywant Khomane	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pandharpur	Solapur
159	MB000159	Shri Anant Himmatrao Bajad	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Junnar	Pune
160	MB000160	Shri Vishnu Ramchandra Doifode	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vadgaon	Pune
161	MB000161	Smt. Gurmit Kaur Rajnarayan Tandon	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Uran	Raigad at Alibag
162	MB000162	Shri Mahendra Hanumant Shitole	6th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Satara
163	MB000163	Smt. Swati Harishchandra Telgaonkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	P.M.C. Court	Pune
164	MB000164	Shri Prakash Chunni Bachhale	Civil Judge, Junior Division and Judicial Magistrate, First Class	Jath	Sangli
165	MB000165	Shri Shailendra Nandkishor Patil	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Daund	Pune
166	мвооо166	Shri Amol Shriram Shinde	10th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Pune
167	MB000167	Shri Santosh Hari Age	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kalyan	Thane
168	MB000168	Smt. Sangita Kisanrao Tonpe	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pen	Raigad at Alibag

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
169	МВ000169	Shri Alok Ashok Pandey	11th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Pune
170	MB000170	Shri Ravi Pandurang Thore	Civil Judge, Junior Division and Judicial Magistrate, First Class	Ajara	Kolhapur
171	MB000171	Smt. Sujata Rakesh Bandal	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Palghar	Thane
172	MB000172	Shri Nilesh Prabhakar Wasade	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kalyan	Thane
173	MB000173	Shri Sanjay Pandharinath Bunde	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Jath	Sangli
174	MB000174	Smt. Meena Waman Jadhav	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhor	Pune
175	MB000175	Shri Pratik Vijay Kapadia	Civil Judge, Junior Division and Judicial Magistrate, First Class	Guhagar	Ratnagiri
176	МВ000176	Smt. Savita Appaso Mali	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vadgaon	Pune
177	MB000177	Shri Lalit Vasantrao Shrikhande	2nd Joint Judicial Magistrate, First Class	Khadki (Contt.)	Pune
178	MB000178	Shri Anirudha Sunil Rane	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Miraj	Sangli
179	MB000179	Shri Pankaj Bhimrao Pawar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Malkapur	Kolhapur
180	MB000180	Shri Avdhut Avinash Babar	8th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Belapur	Thane
181	MB000181	Smt. Rohini Sambhaji Patil	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Sangli
182	MB000182	Shri Vikram Satish Agarwal	Civil Judge, Junior Division and Judicial Magistrate, First Class	Chandgad	Kolhapur
183	MB000183	Shri Gajanan Shivdas Badgujar	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Daund	Pune
184	MB000184	Smt. Seema Bhagwantrao Ghute	6th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhiwandi	Thane
.85	MB000185	Smt. Lata Kiran Sapkal	12th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	· .	Pune
.86	MB000186	Shri Vishwas Pandurang Shinde	Judicial Magistrate, First Class	Kalyan Railway	Thane
87	MB000187	Shri Uday Sahebrao Jadhav	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vasai	Thane

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
188	MB000188	Smt. Shruti Chandrakant Nirmale	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Dindori	Nashik
189	MB000189	Shri Sandeep Devidas Sonawane	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vadgaon	Kolhapur
190	МВ000190	Shri Ankush Atmaram Pacharne	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Koregaon	Satara
191	МВ000191	Shri Vaibhav Kishor Puri	Competent Authority Rent Control Law Court	Konkan Revenue Division	Konkan
192	MB000192	Smt. Najmeen Salimsha Sayyad	Assistant Charity Commissioner		Ratnagiri
193	МВ000193	Shri Chandramohan Mohan Kharkar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Jalgaon-Jamod	Buldhana
194	МВ000194	Shri Prasad Shankarrao Girgaonkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Patan	Satara
195	MB000195	Shri Ravindra Madhukarrao Bhende	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Wai	Satara
196	МВ000196	Shri Pravin Pundlik Bagul	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pandharpur	Solapur
197	мвооо197	Smt. Nutan Atul Tekale Bhosle	Assistant Registrar, Maharashtra State Human Rights Commission		Mumbai
198	MB000198	Smt. Uma Yash Borade Kapoor	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Panvel	Raigad at Alibag
199	MB000199	Shri Bhagwan Dnyanoba Chokhat	2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pimpri- Chinchwad	Pune
200	MB000200	Smt. Prachi Narayan Gosavi	Judge, Co-operative Court,		Mumbai

## Examination Centre: Dr. Ambedkar College, Deekshabhoomi, Ramdaspeth, Nagpur - 440 010.

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
201	NG000201	Shri Amol Sharad Deshmukh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Daryapur	Amravati
202	NG000202	Shri Sopan Pandurang Rachkar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
203	NG000203	Shri Jayraj Ramesh Ghadge	Civil Judge, Junior Division and Judicial Magistrate, First Class	Tumsar	Bhandara
204	NG000204	Smt. Manjusha Yadawrao Nemade	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur

Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
NG000205	Shri Vinod Mulchand Bansod	Civil Judge, Junior Division and Judicial Magistrate, First Class	Seloo	Wardha
NG000206	Shri Anand Devidasrao Karbhajan	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
NG000207	Smt. Neha Mohit Panchariya	Judge, Co-operative Court,		Akola
NG000208	Shri Santosh Sahadeo Kurve	Assistant Charity Commissioner		Nagpur
NG000209	Shri Dattatraya Shahuraj Wamane	Civil Judge, Junior Division and Judicial Magistrate, First Class	Tirora	Gondia
NG000210	Smt. Chhaya Ramdas Umredkar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Darwha	Yavatmal
NG000211	Shri Md. Zaheer Abbas Ab Qadar Quraishi	Civil Judge, Junior Division and Judicial Magistrate, First Class	Katol	Nagpur
NG000212	Shri Salim Abbas Jamadar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Amravati
NG000213	Shri Dipak Jagdeo Kalaskar	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Amravati
NG000214	Smt. Prajakta Nandkumar Dhane	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Gondia
NG000215	Shri Manohar Balchand Asija	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
NG000216	Shri Chandradip Pravinchandra Raghuvanshi	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Gadchiroli
NG000217	Shri Mahesh Dattatray Thombare	Assistant Charity Commissioner		Nagpur
NG000218	Shri Rahul Rawasaheb Thorat	Judge, Family Court		Mumbai
NG000219	Shri Ravindra Virupaksha Nadagadalli	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Amravati
NG000220	Shri Bharat Vitthal Burande	Judge, Co-operative Court,		Nagpur
NG000221	Shri Rajesh Rameshrao Patki	Civil Judge, Junior Division and Judicial Magistrate, First Class	Mahoor	Nanded
NG000222	Shri Mrugendra Madhukar Bavare	Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhadrawati	Chandrapur
NG000223	Smt. Yogeshwari Krushnarao Raut	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Gondia
	NG000205 NG000207 NG000208 NG000209 NG000210 NG000211 NG000212 NG000213 NG000214 NG000215 NG000216 NG000217 NG000218 NG000220 NG000221	NG000205 Shri Vinod Mulchand Bansod  NG000206 Shri Anand Devidasrao Karbhajan  NG000207 Smt. Neha Mohit Panchariya  NG000208 Shri Santosh Sahadeo Kurve  NG000209 Shri Dattatraya Shahuraj Wamane  NG000210 Smt. Chhaya Ramdas Umredkar  NG000211 Shri Md. Zaheer Abbas Ab Qadar Quraishi  NG000212 Shri Salim Abbas Jamadar  NG000213 Shri Dipak Jagdeo Kalaskar  NG000214 Smt. Prajakta Nandkumar Dhane  NG000215 Shri Manohar Balchand Asija  NG000216 Shri Chandradip Pravinchandra Raghuvanshi  NG000217 Shri Mahesh Dattatray Thombare  NG000218 Shri Rahul Rawasaheb Thorat  NG000219 Shri Ravindra Virupaksha Nadagadalli  NG000220 Shri Bharat Vitthal Burande  NG000221 Shri Rajesh Rameshrao Patki  NG000222 Shri Mrugendra Madhukar Bavare  NG000223 Smt. Yogeshwari Krushnarao	NG000205 Shri Vinod Mulchand Bansod Givil Judge, Junior Division and Judicial Magistrate, First Class  NG000206 Shri Anand Devidasrao 3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000207 Smt. Neha Mohit Panchariya Judge, Co-operative Court,  NG000208 Shri Santosh Sahadeo Kurve Assistant Charity Commissioner  NG000209 Shri Dattatraya Shahuraj Givil Judge, Junior Division and Judicial Magistrate, First Class  NG000210 Smt. Chhaya Ramdas Umredkar Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000211 Shri Md. Zaheer Abbas Ab Qadar Quraishi Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000212 Shri Salim Abbas Jamadar Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000213 Shri Dipak Jagdeo Kalaskar Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000214 Smt. Prajakta Nandkumar Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000215 Shri Manohar Balchand Asija and Judicial Magistrate, First Class  NG000216 Shri Chandradip Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000217 Shri Mahesh Dattatray Assistant Charity Commissioner  NG000218 Shri Rahul Rawasaheb Judge, Family Court  NG000219 Shri Ravindra Virupaksha Nadagadalli Judge, Junior Division and Judicial Magistrate, First Class  NG000220 Shri Bharat Vitthal Burande Judge, Co-operative Court,  NG000221 Shri Rajesh Rameshrao Patki Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000222 Shri Mrugendra Madhukar Givil Judge, Junior Division and Judicial Magistrate, First Class  NG000222 Shri Mrugendra Madhukar Givil Judge, Junior Division and Judicial Magistrate, First Class	NG000205 Shri Vinod Mulchand Bansod Givil Judge, Junior Division and Judicial Magistrate, First Class  NG000206 Shri Anand Devidasrao and Judicial Magistrate, First Class  NG000207 Smt. Neha Mohit Panchariya  NG000208 Shri Santosh Sahadeo Kurve Assistant Charity Commissioner  NG000209 Shri Dattatraya Shahuraj Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000209 Shri Dattatraya Shahuraj Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000210 Smt. Chhaya Ramdas Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000211 Shri Md. Zaheer Abbas Ab Qadar Quraishi Judicial Magistrate, First Class  NG000212 Shri Salim Abbas Jamadar Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000213 Shri Dipak Jagdeo Kalaskar 2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000214 Smt. Prajakta Nandkumar Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000215 Shri Manohar Balchand Asija 4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000216 Shri Chandradip Pravinchandra Raghuvanshi Joint Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000217 Shri Mahesh Dattatray Assistant Charity Commissioner  NG000218 Shri Rahul Rawasaheb Judge, Family Court  NG000219 Shri Rahul Rawasaheb Judge, Family Court  NG000210 Shri Rajesh Rameshrao Patki Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000222 Shri Bharat Vithal Burande Judge, Junior Division and Judicial Magistrate, First Class  NG0000222 Shri Mrogendra Madhukar Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000222 Shri Mrogendra Madhukar Civil Judge, Junior Division and Judicial Magistrate, First Class  NG000223 Smt. Yogeshwari Krushnarao Znd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
224	NG000224	Smt. Alka Bhaskar Niware	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Wardha
225	NG000225	Shri Sambhaji Sopanrao Deshmukh	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Amravati
226	NG000226	Smt. Deepali Narendra Mhetre	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Amravati
227	NG000227	Shri Mahantesh Bandappa Kudte	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Gondia
228	NG000228	Shri Asaram Raghunath Kalhapure	6th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Amravati
229	NG000229	Shri Pramod Shankar Patil	Civil Judge, Junior Division and Judicial Magistrate, First Class	Nagbhid	Chandrapur
230	NG000230	Shri Prashantkumar Ashok Patil	8th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Amravati
231	NG000231	Shri Ajayprakash Ramnath Yadav	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Daryapur	Amravati
232	NG000232	Shri Rajendra Dinakar Chougale	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Achalpur	Amravati
233	NG000233	Shri Sachin Hindurao Khade	9th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Amravati
234	NG000234	Shri Swapnil Vasantrao Thodge	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhadrawati	Chandrapur
235	NG000235	Shri Gani Manik Nadaf	Civil Judge, Junior Division and Judicial Magistrate, First Class	Chandur- Bazar	Amravati
236	NG000236	Shri Prathamesh Narayan Rokade	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Warora	Chandrapur
237	NG000237	Shri Mahesh Jagannath Daule	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Yavatmal
238	NG000238	Smt. Rohini Anand Malakolikar – Pathak	Assistant Charity Commissioner		Amravati
239	NG000239	Smt. Enna Vijay Dhande	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Yavatmal
240	NG000240	Smt. Vibha Prakashrao Dhurve	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Akola
241	NG000241	Shri Babaso Sanjay Sankpal	3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Yavatmal
242	NG000242	Smt. Rohinee Sagar Bondre	Assistant Charity Commissioner		Akola

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
243	NG000243	Shri Sagar Jagdish Bondre	2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Akola
244	NG000244	Shri Rahul Sureshrao Dhadake	Civil Judge, Junior Division and Judicial Magistrate, First Class	Lakhani	Bhandara
245	NG000245	Smt. Sulabha Vijay Charde	Civil Judge, Junior Division and Judicial Magistrate, First Class	Deori	Gondia
246	NG000246	Smt. Rohini Kashinath Thorat	Competent Authority Rent Control Law Court	Nagpur Revenue Division	Nagpur
247	NG000247	Shri Mahesh Dattatray Joshi	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Yavatmal
248	NG000248	Smt. Lata Hanmant Jadhav	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Wardha
249	NG000249	Smt. Sharvari Mahesh Joshi	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Yavatmal
250	NG000250	Shri Pramod Bhaurao Palaspagar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Pulgaon	Wardha
251	NG000251	Shri Nitin Dhanraj Meshram	Civil Judge, Junior Division and Judicial Magistrate, First Class	Shegaon	Buldhana
252	NG000252	Shri Bhanupratap Basantsingh Chouhan	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Akot	Akola
253	NG000253	Shri Devdatta Rangnath Badave	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Tirora	Gondia
254	NG000254	Smt. Trushna Govindrao Bansod	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Manora	Washim
255	NG000255	Shri Vishal Hemantrao Deshmukh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Hinganghat	Wardha
256	NG000256	Shri Keshav Krishna Khomane	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Warora	Chandrapur
257	NG000257	Smt. Sheetal Shivaji Matkar	6th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Yavatmal
258	NG000258	Shri Haridas Sandipan Satpute	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ramtek	Nagpur
259	NG000259	Smt. Pooja Narayan Kokate	Civil Judge, Junior Division and Judicial Magistrate, First Class	Lakhandur	Bhandara
260	NG000260	Shri Fajiloddin Khaliloddin Siddiqui	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Lakhani	Bhandara
261	NG000261	Smt. Soniya Narendra Sawaleshwarkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Ballarpur	Chandrapur
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Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
262	NG000262	Shri Megharaj Vamanrao Jawale	Civil Judge, Junior Division and Judicial Magistrate, First Class	Amgaon	Gondia
263	NG000263	Shri Vikas Sarjerao Wagh	Civil Judge, Junior Division and Judicial Magistrate, First Class	Karanja	Wardha
264	NG000264	Smt. Amreen Mohammad Kasim	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kelapur	Yavatmal
265	NG000265	Smt. Sheetal Koul	Judge, Co-operative Court,		Amravati
266	NG000266	Shri Balkrishna Rajaram Patil	Civil Judge, Junior Division and Judicial Magistrate, First Class	Mohadi	Bhandara
267	NG000267	Shri Pankaj Khemchand Ahir	Civil Judge, Junior Division and Judicial Magistrate, First Class	Mul	Chandrapur
268	NG000268	Smt. Sarojini Shivaraj Manjrekar	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Achalpur	Amravati
269	NG000269	Shri Yunus Jafarsab Tamboli	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Gondia
270	NG000270	Shri Ravi Magan Giri	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
271	NG000271	Shri Suraj Janardan Lad	Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhiwapur	Nagpur
272	NG000272	Shri Gajanan Balaji Pawar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Mohadi	Bhandara
273	NG000273	Shri Sameer Dilip Kamalakar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Mul	Chandrapur
274	NG000274	Shri Pratik Ganesh Lambe	Civil Judge, Junior Division and Judicial Magistrate, First Class	Gondpipari	Chandrapu
275	NG000275	Shri Abhishek Jinpal Patil	Civil Judge, Junior Division and Judicial Magistrate, First Class	Korpana	Chandrapu
276	NG000276	Shri Ganesh Baburao Nandagavale	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Chandur- Bazar	Amravati
277	NG000277	Smt. Vrushali Dinanath Sungare	Civil Judge, Junior Division and Judicial Magistrate, First Class	Narkhed	Nagpur
278	NG000278	Shri Ashish Mahipati Chavan	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pulgaon	Wardha
279	NG000279	Shri Kailas Kondiba Kurandale	Civil Judge, Junior Division and Judicial Magistrate, First Class	Patur	Akola
280	NG000280	Smt. Dimple Santosh Saindane	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ramtek	Nagpur
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Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
281	NG000281	Shri Sachin Rajaram Shinde	Civil Judge, Junior Division and Judicial Magistrate, First Class	Chandur Railway	Amravati
282	NG000282	Shri Rajesh Baburao Khandare	Civil Judge, Junior Division and Judicial Magistrate, First Class	Morshi	Amravati
283	NG000283	Shri Santosh Ramakant Bharad	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Savner	Nagpur
284	NG000284	Shri Santaji Maruti Jadhav	Civil Judge, Junior Division and Judicial Magistrate, First Class	Anjangaon	Amravati
285	NG000285	Smt. Maimuna Sultana Moinuddin	6th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
286	NG000286	Smt. Mubin Chandpasha Shaikh	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kuhi	Nagpur
287	NG000287	Shri Sajiduzzaman Muhammad Hanif Shahid	Civil Judge, Junior Division and Judicial Magistrate, First Class	Aheri	Gadchiroli
288	NG000288	Shri Tukaram Patang Mote	Civil Judge, Junior Division and Judicial Magistrate, First Class	Telhara	Akola
289	NG000289	Shri Nilesh Sudam Kale	Assistant Charity Commissioner		Wardha
290	NG000290	Shri Ajit Bharat Katte	Civil Judge, Junior Division and Judicial Magistrate, First Class	Warud	Amravati
291	NG000291	Smt. Aartee Arun Pund	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Darwha	Yavatmal
292	NG000292	Shri Sanjay Maruti Kolekar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Mahagaon	Yavatmal
293	NG000293	Shri Shamrao Popat Lankeshwar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Warud	Amravati
294	NG000294	Shri Manoj Subhash Banchare	Assistant Charity Commissioner		Yavatmal
295	NG000295	Smt. Aishwarya Sagar Jadhav	Judicial Magistrate, First Class	Nagpur Railway	Nagpur
296	NG000296	Smt. Mangala Gajanan Hiwarale	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Wardha
297	NG000297	Shri Dnyaneshwar Bhagwat Gutte	Civil Judge, Junior Division and Judicial Magistrate, First Class	Bramhapuri	Chandrapu
298	NG000298	Shri Vishal Haribhau Khedkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Hingna	Nagpur
299	NG000299	Shri Abhay Mallikarjun Vibhute	Civil Judge Junior Division and Judicial Magistrate, First Class	Kalamb	Yavatmal
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Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
300	NG000300	Shri Vinay Sahadeo Mendhe	Assistant Charity Commissioner		Jalna
301	NG000301	Smt. Arjumand Asifkhan Pathan	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Chandrapur
302	NG000302	Smt. Sapna Milind Patil	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Mehkar	Buldhana
303	NG000303	Smt. Archana Vishal Khedkar Garad	7th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
304	NG000304	Shri Shyam Shivajirao Tondchire	Civil Judge, Junior Division and Judicial Magistrate, First Class	Saoli	Chandrapur
305	NG000305	Shri Rajendra Vasant Kadam	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Chandur- Bazar	Amravati
306	NG000306	Shri Prakash Lalasaheb Patil	Civil Judge, Junior Division and Judicial Magistrate, First Class	Samudrapur	Wardha
307	NG000307	Smt. Madhuri Kewal Gote	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Shegaon	Buldhana
308	NG000308	Shri Pandit Dagu Deore	Civil Judge, Junior Division and Judicial Magistrate, First Class	Karanja	Washim
309	NG000309	Shri Nivas Krishna Kharade	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Morshi	Amravati
310	NG000310	Shri Shankar Baburao Ambhore	Civil Judge, Junior Division and Judicial Magistrate, First Class	Nandgaon- Khandeshwar	Amravati
311	NG000311	Smt, Priti Dnyaneshwar Mendhe	Civil Judge, Junior Division and Judicial Magistrate, First Class	Jalgaon-Jamod	Buldhana
312	NG000312	Shri Shaikh Rasool Shaikh Maula	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Chandrapu
313	NG000313	Shri Raju Bhaskar Dole	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Umred	Nagpur
314	NG000314	Shri Rahul Keshavrao Gaikwad	8th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
315	NG000315	Shri Sudam Shriram Kale	Civil Judge, Junior Division and Judicial Magistrate, First Class	Zari- Zamni	Yavatmal
316	NG000316	Shri Vijay Govind Parware	Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhatkuli	Amravati
317	NG000317	Shri Umeshchandra Madhavrao Patil	Civil Judge, Junior Division and Judicial Magistrate, First Class	Ralegaon	Yavatmal
318	NG000318	Shri Mohan Ramchandra Kamat	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kamptee	Nagpur

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
319	NG000319	Shri Vijay Shamrao Raut	9th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
320	NG000320	Shri Kailas Parasram Dawane	Civil Judge, Junior Division and Judicial Magistrate, First Class	Maregaon	Yavatmal
321	NG000321	Shri Suhas Haridas Belsare	Civil Judge, Junior Division and Judicial Magistrate, First Class	Rajura	Chandrapur
322	NG000322	Shri Vasim Isamiya Shaikh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Hingna	Nagpur
323	NG000323	Shri Vikram Abasaheb Jadhav	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Katol	Nagpur
324	NG000324	Shri Sushil Kashinath Sonawane	10th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
325	NG000325	Smt. Vasanti Raghunath Malode	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Gadchiroli
326	NG000326	Smt. Neha Vaijanath Ranveer	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Savner	Nagpur
327	NG000327	Smt. Neelam Jaikishor Pethe	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Hinganghat	Wardha
328	NG000328	Shri Vijaykumar Jaysing Jadhav	11th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
329	NG000329	Shri Mangesh Dayaram Birhari	Judicial Magistrate, First Class	M.V. Court	Nagpur
330	NG000330	Shri Vikas Savata Shinde	Civil Judge, Junior Division and Judicial Magistrate, First Class	Ner	Yavatmal
331	NG000331	Smt. Sonali Laxman Soyanke	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Bhandara
332	NG000332	Shri Mohan Shankarrao Poul	7th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Yavatmal
333	NG000333	Shri Shahaji Dattarao Bhosale	Civil Judge, Junior Division and Judicial Magistrate, First Class	Wani	Yavatmal
334	NG000334	Shri Nitin Ramesh Dhoke	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Digras	Yavatmal
335	NG000335	Shri Nitin Niwrutti Chintamani	12th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
336	NG000336	Smt. Sonpari Mahendra Gade	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Savner	Nagpur
337	NG000337	Shri Pandurang Ankush Ghote	Civil Judge, Junior Division and Judicial Magistrate, First Class	Sindewahi	Chandrapu

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
338	NG000338	Shri Ravi Satyabhan Mankar	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Umred	Nagpur
339	NG000339	Smt. Shravanti Vijayrao Rajkuntwar	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Darwha	Yavatmal
340	NG000340	Shri Vikram Ambadas Avhad	Civil Judge, Junior Division and Judicial Magistrate, First Class	Sadak – Arjuni	Gondia
341	NG000341	Smt. Seema Ajay Ladse	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Chandrapur
342	NG000342	Shri Satish Gopalrao Gore	Civil Judge, Junior Division and Judicial Magistrate, First Class	Desaiganj	Gadchiroli
343	NG000343	Shri Sagar Sham Jadhav	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kamptee	Nagpur
344	NG000344	Shri Yogeshwar Jaisingh Valvi	Civil Judge, Junior Division and Judicial Magistrate, First Class	Chamorshi	Gadchiroli
345	NG000345	Shri Gajendra Onkarrao Wankhade	Civil Judge, Junior Division and Judicial Magistrate, First Class	Parshivani	Nagpur
346	NG000346	Shri Ravindra Laxman Rathod	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kalmeshwar	Nagpur
347	NG000347	Shri Vishal Shravan Dhondage	Civil Judge, Junior Division and Judicial Magistrate, First Class	Arni	Yavatmal
348	NG000348	Shri Pravesh Dudhaji Azade	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Nagbhid	Chandrapu
349	NG000349	Smt. Bhagyashri Mahadev Kothavale	13th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur
350	NG000350	Smt. Shubhangi Govindrao Meshram	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Chandrapu
351	NG000351	Shri Satish Shaliklal Jaiswal	Civil Judge, Junior Division and Judicial Magistrate, First Class	Sengaon	Parbhani
352	NG000352	Shri Arhat Vishwanath Pandit	Civil Judge, Junior Division and Judicial Magistrate, First Class	Pauni	Bhandara
353	NG000353	Shri Ravi Ramdas Khamatkar	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Morshi	Amravati
354	NG000354	Shri Nagesh Prabhakar Deshpande	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kurkheda	Gadchiroli
355	NG000355	Smt. Sonali Mangesh Birhari	14th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	,	Nagpur
356	NG000356	Smt. Ranjana Madhao Thaware	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ulhasnagar	Thane
357	NG000357	Shri Jahed Jakirhusain Inamdar	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Katol	Nagpur
358	NG000358	Shri Vishal Mahanand Gaikwad	Civil Judge, Junior Division and Judicial Magistrate, First Class	Sakoli	Bhandara
359	NG000359	Shri Pritesh Chandrashekhar Deshpande	15th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
360	NG000360	Shri Sameer Kader Shaikh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Wani	Yavatınal
361	NG000361	Smt. Pruthavi Sanjay Patil	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Umarkhed	Yavatmal
362	NG000362	Smt. Sneha Rajendra Jadhao	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Anjangaon	Amravati
363	NG000363	Shri Aarish Shaifoddin Shaikh	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Umarkhed	Yavatmal
364	NG000364	Smt. Aprna Balwant Kadian	Civil Judge, Junior Division and Judicial Magistrate, First Class	Mauda	Nagpur
365	NG000365	Smt. Sneha Madhukarrao Mane	16 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nagpur

# Examination Centre:- Deogiri College, Railway Station Road, Chhatrapati Sambhajinagar – 431 005.

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
366	CS000366	Smt. Pratibha Sudhir Jadhav	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nanded
367	CS000367	Shri Vaibhav Chintamani Joshi	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Beed
368	CS000368	Shri Dhananjay Shriram Pisal	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vaijapur	Aurangabad
369	CS000369	Shri Santosh Vishnupant Pawar	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
370	CS000370	Shri Kiran Rajaram Khondre	Civil Judge, Junior Division and Judicial Magistrate, First Class	Himayatnagar	Nanded
371	CS000371	Shri Digambar Narsingrao Chamle	Civil Judge, Junior Division and Judicial Magistrate, First Class	Jamner	Jalgaon
372	CS000372	Shri Nilesh Rajaram Indalkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Khultabad	Aurangabad
373	CS000373	Shri Vasim Buran Mulla	Civil Judge, Junior Division and Judicial Magistrate, First Class	Nashik Road	Nashik
374	CS000374	Shri Rahul Ishwar Sonawane	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Jalgaon
375	CS000375	Shri Milind Rambhau Panad	Civil Judge, Junior Division and Judicial Magistrate, First Class	Dindori	Nashik
376	CS000376	Shri Zubair Zafar Khan	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ambajogai	Beed
377	CS000377	Shri Sandeep Gangadharrao Sarode	Judge, Co-operative Court,	Shrirampur	Ahmednagar
378	CS000378	Shri Ramdas Daulat Wabale	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ahmedpur	Latur

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
379	CS000379	Smt. Ranjana Sonaji Adkine	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Dhule
380	CS000380	Shri Shaikhbabaso Sikandar Patil	Judge, Family Court		Nagpur
381	CS000381	Smt. Shilpa Nitesh Hurgat	Civil Judge, Junior Division and Judicial Magistrate, First Class	Ghodegaon	Pune
382	CS000382	Shri Sunilkumar Sugdeo Salwe	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Satara
383	CS000383	Shri Dilip Gangadhar Jagtap	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Paranda	Osmanabad
384	CS000384	Shri Prabhakar Nilkanth Awale	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Latur
385	CS000385	Smt. Sapna Arun Harne	Civil Judge, Junior Division and Judicial Magistrate, First Class	Dharmabad	Nanded
386	CS000386	Smt. Smita Manohar Bansod	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kopargaon	Ahmednaga
387	CS000387	Shri Chaitanya Harishchandra Kulkarni	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Dhule
388	CS000388	Smt. Karuna Madhukarrao Patre	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhusawal	Jalgaon
389	CS000389	Shri Bhushan Mahadeorao Kale	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Jamner	Jalgaon
390	CS000390	Shri Satyadeo Pandurang Bedarkar	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabac
391	CS000391	Shri Pritesh Sumtilal Bhandari	Civil Judge, Junior Division and Judicial Magistrate, First Class	Barshitakli	Akola
392	CS000392	Shri Rohit Nandkishor Pathak	Civil Judge, Junior Division and Judicial Magistrate, First Class	Soyagaon	Aurangabao
393	CS000393	Shri Anup Vijay Dhore	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Ahmednaga
394	CS000394	Shri Bilal Mohammed Ishaque Mohammed Taher	Civil Judge, Junior Division and Judicial Magistrate, First Class	Saswad	Pune
395	CS000395	Shri Santosh Bholaram Vijaykar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Barshi	Solapur
396	CS000396	Smt. Rashmi Harendra Jha	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Latur
397	CS000397	Smt. Janabai Sheshrao Gaikwad	Civil Judge, Junior Division and Judicial Magistrate, First Class	Washi	Osmanabad
398	CS000398	Smt. Shubhangi Manikrao Tamgadge	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	<u>,</u>	Ahmednag
399	CS000399	Smt. Sarika Suryakant Jadhav	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangaba
400	CS000400	Smt. Smita Vijaykumar Gharge	Judge, Family Court		Solapur

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
401	CS000401	Shri Prakash Ganpatrao Mahalankar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Mohol	Solapur
402	CS000402	Shri Shahanwaj Shabbir Sayyad	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Dhule
403	CS000403	Shri Prashant Vishwanath Suryawanshi	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Jamner	Jalgaon
404	CS000404	Smt. Jyoti Jagannath Mane	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Latur
405	CS000405	Smt. Ujjwala Minanath Vaidya	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
406	CS000406	Smt. Vidya Vijayrao Supekar	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Ahmednagar
407	CS000407	Smt. Madhumeeta Shivaji Nikam	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Latur
408	CS000408	Shri Ashwin Vijay Dakhore	Civil Judge, Junior Division and Judicial Magistrate, First Class	Loha	Nanded
409	CS000409	Shri Jagannath Gujeba Wagh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Islampur	Sangli
410	CS000410	Shri Sanjay Tanuji Sahare	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Beed
411	CS000411	Shri Akash Baburao Redkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Umri	Nanded
412	CS000412	Smt. Rupali Dhanpal Sidanale	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Parbhani
413	CS000413	Shri Nitesh Manageni Bandgar	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Jalna
414	CS000414	Smt. Swati Jambukumar Patil	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhoom	Osmanabad
415	CS000415	Smt. Sonali Rohan Barge	6th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
416	CS000416	Shri Mayur Eknathrao Pawar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Pathardi	Ahmednagar
417	CS000417	Smt. Tanuja Anil Asarkar	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Beed
418	CS000418	Smt. Janhavi Shashank Kelkar	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Jalgaon
419	CS000419	Shri Atul Arun Kulkarni	Civil Judge, Junior Division and Judicial Magistrate, First Class	Sailu	Parbhani
420	CS000420	Shri Sadanand Baburao Patil	7th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
421	CS000421	Smt. Shivlina Jitendra Shinde	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Kolhapur
422	CS000422	Smt. Sima Sachin Jain	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ambad	Jalna
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Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
423	CS000423	Shri Chetan Suresh Jagtap	Civil Judge, Junior Division and Judicial Magistrate, First Class	Ghansawangi	Jalna
424	CS000424	Smt. Maseera Abdul Khalid Shaikh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Khultabad	Aurangabad
125	CS000425	Shri Balasaheb Shripatrao Gaikwad	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kurundwad	Kolhapur
126	CS000426	Shri Chetankumar Uttam Telgaonkar	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Parbhani
127	CS000427	Shri Nana Keshaorao Meshram	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Nashik Road	Nashik
128	CS000428	Smt. Renuka Dattatraya Gaikwad	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Jaysingpur	Kolhapur
129	CS000429	Shri Satishkumar Shripatrao Gaikwad	Civil Judge, Junior Division and Judicial Magistrate, First Class	Motala	Buldhana
430	CS000430	Shri Rajiv Babasaheb Bahirwal	Civil Judge, Junior Division and Judicial Magistrate, First Class	Mhaswad	Satara
431	CS000431	Smt. Manisha Prabhakar Jaswant	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Jalgaon
132	CS000432	Smt. Pranita Ritesh Sugaonkar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Newasa	Ahmednaga
433	CS000433	Smt. Aparna Chandrakant Rokade	Civil Judge, Junior Division and Judicial Magistrate, First Class	Paithan	Aurangabac
434	CS000434	Smt. Manisha Maruti Mali	8th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabac
435	CS000435	Smt. Kavita Balaji Gite	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Nashik Road	Nashik
436	CS000436	Shri Vinayak Dattatray Patil	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kannad	Aurangabao
437	CS000437	Shri Annasaheb Jagannath Girhe	3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Akola
438	CS000438	Shri Prasad Balkrishna Joshi	Civil Judge, Junior Division and Judicial Magistrate, First Class	Chandwad	Nashik
439	CS000439	Shri Liladhar Dadarao Korde	Civil Judge, Junior Division and Judicial Magistrate, First Class	Partur	Jalna
440	CS000440	Smt. Poojadevi Ganesh Inamdar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Ashti	Beed
441	CS000441	Shri Gajanan Bhagorao Jankar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Purna	Parbhani
442	CS000442	Smt. Ashwini Bhushan Patil	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Ahmednaga
443	CS000443	Shri Gaurav Sadashiv Hange	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Paithan	Aurangaba
444	CS000444	Smt. Shital Shriram Bajaj	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	, <u>.</u>	Buldhana
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Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
<del>44</del> 5	CS000445	Smt. Sonali Dilip Javalgekar	9th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
446	CS000446	Smt. Asma Tukaram Gitte	Civil Judge, Junior Division and Judicial Magistrate, First Class	Naigaon-Bazar	Nanded
447	CS000447	Shri Majeeduddin Shabbirulabedin Quazi	Civil Judge, Junior Division and Judicial Magistrate, First Class	Parola	Jalgaon
448	CS000448	Smt. Manisha Namdeo Thorat	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Mehkar	Buldhana
449	CS000449	Smt. Mahadevi Vishal Patil Rathode	Civil Judge, Junior Division and Judicial Magistrate, First Class	Chopada	Jalgaon
450	CS000450	Shri Ramesh Raoji Bhadre	Civil Judge, Junior Division and Judicial Magistrate, First Class	Shirpur	Dhule
451	CS000451	Shri Vasim Ahemad A Masjid Deshmukh	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Jalgaon
452	CS000452	Smt. Aasma Zainoddin Sayed	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Karad	Satara
453	CS000453	Shri Shahabuddin Mukhtaruddin Qadri	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Dhule
454	CS000454	Smt. Swati Hanmantrao Panhale	10th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
455	CS000455	Shri Mangesh Nandkishor Jaiswal	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Islampur	Sangli
456	CS000456	Shri Pankaj Ramdas Phulari	Civil Judge, Junior Division and Judicial Magistrate, First Class	Navapur	Nandurbar
457	CS000457	Smt. Manasi Pratapsing Pardeshi	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Malegaon	Nashik
458	CS000458	Shri Pradeep Chandrakant Bartakke	Civil Judge, Junior Division and Judicial Magistrate, First Class	Babhulgaon	Yavatmal
459	CS000459	Smt. Pranali Dharmaraj Chavan	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Beed
460	CS000460	Shri Aniket Vinayak Musale	11th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
461	CS000461	Shri Mahesh Krishna Patil	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ashti	Beed
462	CS000462	Shri Ravikiran Vitthal Sapate	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pathardi	Ahmednaga
463	CS000463	Shri Sanjay Dattatray Yadav	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Chalisgaon	Jalgaon
464	CS000464	Shri Rajkiran Uttamrao Ingle	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ambad	Jalna
465	CS000465	Shri Sumeet Sureshchandra Chhallani	12th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
166	CS000466	Shri Pankaj Prabhakar Joshi	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Shirpur	Dhule
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Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
467	CS000467	Shri Pratik Sopanrao Sonkamble	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ghodnadi	Pune
468	CS000468	Shri Pradeepsingh Pruthvirajsingh Thakur	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Islampur	Sangli
169	CS000469	Smt. Dipti Mallikarjun Bhande	13th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
‡70	CS000470	Shri Rahul Keshavrao Deshpande	Civil Judge, Junior Division and Judicial Magistrate, First Class	Parner	Ahmednagar
471	CS000471	Shri Sachin Durgashankar Mehta	2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ambajogai	Beed
472	CS000472	Smt. Archana Subhash Pansare	Assistant Charity Commissioner		Parbhani
473	CS000473	Shri Sunil Bhimrao Mane	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Chandwad	Nashik
474	CS000474	Shri Dhiraj Maruti Hinglajkar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Wadwani	Beed
475	CS000475	Smt. Minakshi Manohar Dhanraj	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Chalisgaon	Jalgaon
476	CS000476	Smt. Shruti Nilesh Gangwal – Shah	Civil Judge, Junior Division and Judicial Magistrate, First Class	Mangalwedha	Solapur
477	CS000477	Smt. Ashwini Shrikant Jarude	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ahmedpur	Latur
478	CS000478	Shri Shantilal Manikchand Bohara	14th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
479	CS000479	Shri Dnyaneshwar Umarsing Rajput	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Hingoli	Parbhani
480	CS000480	Shri Sanjay Motiram Ghuge	Civil Judge, Junior Division and Judicial Magistrate, First Class	Sangola	Solapur
481	CS000481	Smt. Sonali Vijaykumar Jangamswami	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhusawal	Jalgaon
482	CS000482	Smt. Anupama Chandrashekhar Parshetti	Civil Judge, Junior Division and Judicial Magistrate, First Class	Rahuri	Ahmednaga
483	CS000483	Smt. Jyotimala Chandrashekhar Gupta	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Udgir	Latur
484	CS000484	Smt. Reena Deepak Kharate	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Nilanga	Latur
485	CS000485	Smt. Shrija Rajendra Shinde	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Chalisgaon	Jalgaon
486	CS000486	Shri Omkar Arvind Sane	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Khamgaon	Buldhana
487	CS000487	Shri Vivek Vithalrao Nivghekar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Shahada	Nandurbar
488	CS000488	Smt. Mrunmayee Mukundrao Choudhary	2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ichalkaranji	Kolhapur
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Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
489	CS000489	Shri Sharad Awadhutrao Surjuse	Civil Judge, Junior Division and Judicial Magistrate, First Class	Shirala	Sangli
490	CS000490	Smt. Geeta Pravin Bankar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Omerga	Osmanabad
491	CS000491	Shri Abhijit Nagnathrao Gaikwad	Civil Judge, Junior Division and Judicial Magistrate, First Class	Jawhar	Thane
492	CS000492	Shri Santosh Pundlikrao Wankhade	Civil Judge, Junior Division and Judicial Magistrate, First Class	Gevrai	Beed
493	CS000493	Shri Nilesh Ravindra Yalmane	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Amalner	Jalgaon
494	CS000494	Shri Swapnil Liladhar Ramteke	15th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabad
495	CS000495	Shri Satish Ganeshrao Shinde	Civil Judge, Junior Division and Judicial Magistrate, First Class	Sindkhed-Raja	Buldhana
496	CS000496	Smt. Rubina Anjum Amjaduddin Khateeb	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kandhar	Nanded
497	CS000497	Shri Avinash Madhukar Patil	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Beed
498	CS000498	Smt. Rohini Baliramji Sorekar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Ardhapur	Nanded
499	CS000499	Shri Avinash Anandrao Dhoke	Civil Judge, Junior Division and Judicial Magistrate, First Class	Dharangaon	Jalgaon
500	CS000500	Smt. Vinaya Atmaram Desai	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Shirala	Sangli
501	CS000501	Shri Jitendra Dudhram Jadhao	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Shrirampur	Ahmednagar
502	CS000502	Shri Prashant Prakashrao Kulkarni	2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vasai	Thane
503	CS000503	Shri Shrinivas Arun Kulkarni	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Malkapur	Buldhana
504	CS000504	Shri Vaibhav Vasantrao Joshi	Civil Judge, Junior Division and Judicial Magistrate, First Class	Jamkhed	Ahmednagar
505	CS000505	Shri Santosh Laxman Vaidya	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Loha	Nanded
506	CS000506	Shri Ishwar Jamsing Thakare	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Hingoli	Parbhani
507	CS000507	Smt. Suvidha Gajanan Pande	Civil Judge, Junior Division and Judicial Magistrate, First Class	Taloda	Nandurbar
508	CS000508	Smt. Priyanka Ramesh Pamnani	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Hingoli	Parbhani
509	CS000509	Smt. Shubhangi Mukundrao Joshi	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Buldhana
510	CS000510	Smt. Sushama Shankarlal Agrawal	Civil Judge, Junior Division and Judicial Magistrate, First Class	Gangapur	Aurangabad

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
511	CS000511	Shri Kamaljeet Mangilal Chandaliya	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Islampur	Sangli
512	CS000512	Shri Anupam Rajendrappa Mukkanwar	Judicial Magistrate, First Class	Manmad Railway	Nashik
513	CS000513	Smt. Vaishali Vikas Choudhari	Assistant Charity Commissioner		Nanded
514	CS000514	Smt. Lotus Pratapchandra Dhanve	Civil Judge Junior Division and Judicial Magistrate, First Class	Mantha	Jalna
515	CS000515	Shri Haribhau Dasharath Deshinge	Civil Judge Junior Division and Judicial Magistrate, First Class	Chikhali	Buldhana
516	CS000516	Smt. Rashmi Kalpesh Baphana	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Paithan	Aurangabad
517	CS000517	Smt. Snehal Ravindra Patil	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Dhule
518	CS000518	Smt. Suchita Harakchand Rathi	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Omerga	Osmanabad
519	CS000519	Shri Ravindra Pralhad Bathe	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kallam	Osmanabad
520	CS000520	Shri Parag Satish Thakare	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Paranda	Osmanabad
521	CS000521	Shri Pravin Prabhulal Yadav	Civil Judge, Junior Division and Judicial Magistrate, First Class	Raver	Jalgaon
522	CS000522	Shri Mohmad Wasim Akram Mohmad Jalal Sheaikh	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Karjat	Ahmednaga
523	CS000523	Shri Parag Phadnis Awate	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ausa	Latur
524	CS000524	Shri Prasad Dipak Kolekar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Pimpalgaon	Nashik
525	CS000525	Smt. Rubeena Nazir Mujawar	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Jalna
526	CS000526	Smt. Shubhangee Balasaheb Dhawale	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Sangamner	Ahmednaga
527	CS000527	Shri Jahangir Rasheed Pathan	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Yeola	Nashik
528	CS000528	Smt. Ketaki Nama Gowariker	16th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Aurangabac
529	CS000529	Shri Amit Sunil Koshti	Civil Judge, Junior Division and Judicial Magistrate, First Class	Malegaon	Washim
530	CS000530	Shri Indrajit Govardhan Mahadeokoli	Civil Judge, Junior Division and Judicial Magistrate, First Class	Dharni	Amravati
531	CS000531	Smt. Surekha Vijay More	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Jalgaon
532	CS000532	Smt, Kiran Krishnarao Patil	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Sangamner	Ahmednaga

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
533	CS000533	Smt. Swapnali Methaji Waghamare	Judge, Co-operative Court,		Satara
534	CS000534	Smt. Prajakta Bhimarao Patil	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Gangapur	Aurangabad
535	CS000535	Shri Shirishkumar Digambar Waghmare	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pathardi	Ahmednagar
536	CS000536	Shri Dipak Gokul Kankhare	2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Solapur
537	CS000537	Shri Anup Ramkrishna Abhyankar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Mukhed	Nanded
538	CS000538	Shri Mujahedul Haque Hafeezul Haque Farooqui	Civil Judge, Junior Division and Judicial Magistrate, First Class	Indapur	Pune
539	CS000539	Smt. Bhakti Anilrao Talekar	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Erandol	Jalgaon
540	CS000540	Shri Prashant Prakashrao Kale	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Baramati	Pune
541	CS000541	Smt. Manasee Dipak Khasnis	4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Satara
542	CS000542	Smt. Pranjasvi Chandrakantrao Phatale	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Osmanabad
543	CS000543	Smt. Dulari Kewalram Sahu	Assistant Charity Commissioner		Buldhana
544	CS000544	Smt. Ashwini Subhash Birajdar	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Solapur
545	CS000545	Shri Vinayak Milind Redkar	4 <sup>th</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Solapur
546	CS000546	Shri Kailas Tryambak Adhayke	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Sillod	Aurangabad
547	CS000547	Smt. Swanandi Devidas Wadgaonkar	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ahmedpur	Latur
548	CS000548	Smt. Usha Devidas Jadhav	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Sangamner	Ahmednaga
549	CS000549	Shri Ankush Sidram Kambale	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Shrirampur	Ahmednaga
550	CS000550	Smt. Vaishnavi Rohan Mane	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Panhala	Kolhapur
551	CS000551	Smt. Namrata Mahadev Biradar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Junnar	Pune
552	CS000552	Shri Nikhil Pradeep Talnikar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Jintur	Parbhani
	00000550	Shri Prabhu Krishna Kapade	Assistant Charity Commissioner		Aurangabad
553	CS000553		<u>-</u>		

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
555	CS000555	Smt. Pooja Anand Apte	Civil Judge, Junior Division and Judicial Magistrate, First Class	Renapur	Latur
556	CS000556	Smt. Aparna Shivaji Gunjawate	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Nilanga	Latur
557	CS000557	Smt. Sharawari Prithviraj Kulkarni	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Karmala	Solapur
558	CS000558	Shri Dattatraya Bhausaheb Domale	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ghodnadi	Pune
559	CS000559	Shri Balasaheb Gangadhar Pawar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Muktainagar	Jalgaon
560	CS000560	Smt. Archana Kallappa Damate	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Sillod	Aurangabad
561	CS000561	Shri Jagdish Madhav Agnihotri	Civil Judge, Junior Division and Judicial Magistrate, First Class	Nandgaon	Nashik
562	CS000562	Smt. Bhiniimbisat Mohammad Naimuddin Deshmukh	2 <sup>nd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nanded
563	CS000563	Smt. Padmashri Vasant Raut	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Barshi	Solapur
564	CS000564	Shri Dnyaneshwar Madhukar Gitte	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kalwan	Nashik
565	CS000565	Smt. Dipti Ankushrao Sarnayak	6th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Jalgaon
566	CS000566	Shri Khaja Chandsab Kalal	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Mangrulpir	Washim
567	CS000567	Smt. Fiza Firoz Irani	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Ahmednaga
568	CS000568	Shri Manbindu Rushi Bagade	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhusawal	Jalgaon
569	CS000569	Smt. Sandhya Yuvraj Sul	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Newasa	Ahmednaga
570	CS000570	Smt. Vidya Shripati Kasbe	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Shrirampur	Ahmednaga
571	CS000571	Shri Ashish Dattatraya Suryawanshi	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Dharangaon	Jalgaon
572	CS000572	Shri Sujay Prakashrao Pandav	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kalamnuri	Parbhani
573	CS000573	Shri Mukul Mukund Kalyankar	Civil Judge, Junior Division and Judicial Magistrate, First Class	Akkalkot	Solapur
574	CS000574	Shri Nilesh Malakappa Wali	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kille-Dharur	Beed
575	CS000575	Shri Vikas Shivaji Waghmode	Civil Judge, Junior Division and Judicial Magistrate, First Class	Chakur	Latur
576	CS000576	Shri Subhash Dattarao Tare	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Mangrulpir	Washim

Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
577	CS000577	Smt. Priyanka Vijaykumar Chidre	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Loha	Nanded
578	CS000578	Smt. Pratibha Sagar Mule	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Phaltan	Satara
579	CS000579	Smt. Jaheda Mohmed Mistry	Civil Judge, Junior Division and Judicial Magistrate, First Class	Sawantwadi	Sindhudurg at Oros
580	CS000580	Shri Anant Radhakishan Tengse	Civil Judge, Junior Division and Judicial Magistrate, First Class	Akole	Ahmednagar
581	CS000581	Shri Pradip Madan Mane	Civil Judge, Junior Division and Judicial Magistrate, First Class	Kinwat	Nanded
582	CS000582	Shri Rahul Bhalchandra Kulkarni	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Atpadi	Sangli
583	CS000583	Shri Kashinath Gangadhar Mendhe	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kinwat	Nanded
584	CS000584	Shri Bhushan Shankar Wadhai	Civil Judge, Junior Division and Judicial Magistrate, First Class	Dhadgaon	Nandurbar
585	CS000585	Shri Amarjeet Bharatrao Jadhav	Civil Judge, Junior Division and Judicial Magistrate, First Class	Hadgaon	Nanded
586	CS000586	Smt. Priyanka Purushottam Natu	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Basmatnagar	Parbhani
587	CS000587	Shri Shankar Balkisanji Tiwari	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Bhusawal	Jalgaon
588	CS000588	Shri Akshay Sambhaji Jagatap	Civil Judge, Junior Division and Judicial Magistrate, First Class	Shirur Kasar	Beed
589	CS000589	Shri Siddharth Bhimrao Dhembare	Civil Judge, Junior Division and Judicial Magistrate, First Class	Mudkhed	Nanded
590	CS000590	Shri Arif Harun Shaikh	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Akot	Akola
591	CS000591	Shri Suresh Vishnu Nimase	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pachora	Jalgaon
592	CS000592	Smt. Gopika Shivaji Bora	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pachora	Jalgaon
593	CS000593	Shri Rahul Prakash Shinde	3 <sup>rd</sup> Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Nanded
594	CS000594	Shri Vishal Vishnu Deshmukh	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Baramati	Pune
595	CS000595	Smt. Vaishali Vivek Raut (Karmore)	Assistant Charity Commissioner		Jalgaon
596	CS000596	Smt. Madhuri Mahendra Bade	7th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Jalgaon ·
597	CS000597	Shri Omkar Jagdish Kulkarni	Civil Judge, Junior Division and Judicial Magistrate, First Class		UT of Dadra & Nagar Haveli and Daman & Diu at Daman
598	CS000598	Smt. Aarti Madhav Shinde	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Latur

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Sr. No.	Roll Nos.	Name of the Judicial Officers	Present Posting	Station	District
599	CS000599	Shri Dattatray Bhagwan Sathe	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Osmanabad
600	CS000600	Shri Kundlik Sudhakar Khandare	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kandhar	Nanded
601	CS000601	Shri Nitesh Bhimrao Rathod	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ausa	Latur
602	CS000602	Shri Govind Sitaram Varpe	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pusad	Yavatmal
603	CS000603	Smt. Shaziya Kamran Khan	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vaijapur	Aurangabad
604	CS000604	Smt. Amruta Charudatta Joshi	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Kallam	Osmanabad
605	CS000605	Smt. Prerana Rajaram Nikam	Assistant Charity Commissioner		Latur
606	CS000606	Shri Vishwajit Bipinchandra Chavan	5th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Pusad	Yavatmal
607	CS000607	Smt. Prachi Ravindra Kulkarni	Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Chikhali	Buldhana
608	CS000608	Smt. Priyanka Ambalal Patel	4th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Shrirampur	Ahmednagar
609	CS000609	Smt, Vijayalakshmi Raghunath Kulkarni	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Vaijapur	Aurangabad
610	CS000610	Smt. Sonali Jawaharlal Nimbalkar	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class		Osmanabad
611	CS000611	Smt. Vrushali Vijaykumar Rao Jadeja	Civil Judge, Junior Division and Judicial Magistrate, First Class	Phulambari	Aurangabad
612	CS000612	Shri Kedar Arvind Powar	2nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Udgir	Latur
613	CS000613	Smt. Maya Popatrao Mathure	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Omerga	Osmanabad
614	CS000614	Smt. Anamika Anant Motale Pore	Judicial Magistrate, First Class	Railway Court	Aurangabad
615	CS000615	Smt. Archana Manoj Gaikwad	3rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class	Ambad	Jalna
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Date: 24th September, 2024

Sd/-Registrar (Legal and Research)

#### **HIGH COURT OF BOMBAY**

#### Selection Process – 2024

## Limited Departmental Competitive Examination for the post of Senior Civil Judge, by Accelerated Promotion (10%)

Date: Sunday, 6th October, 2024

Time: 11.30 a.m. to 1.00 p.m.

#### **INSTRUCTIONS TO JUDICIAL OFFICERS**

#### A) GENERAL:-

- 1. The Judicial Officers shall **bring the examination admit card** (call letter) for the examination.
- 2. The Judicial Officers shall bring with them identification proof issued by Government Authority to prove their identity if examination admit card (call letter) is lost or not brought.
- 3. The Judicial Officers shall be present for examination before 45 minutes of the scheduled time.
- 4. No Judicial Officer would be allowed entry in the examination hall after 11.30 a.m.
- 5. The process such as the identification of the Judicial Officers as per call letter, distribution of answer sheets and filling in the necessary details thereon by the Judicial Officers shall be done from 10.45 a.m. to 11.30 a.m.
- 6. Time for marking of answers will be 90 minutes only and the examination will start at 11.30 a.m. sharp.
- 7. No Judicial Officer would be allowed to leave the examination hall, on any count, during the duration of examination.
- 8. The Judicial Officers shall **bring black ink ball pen** with them for filling in all details in the answer sheet.
- 9. The Judicial Officers shall carefully fill-in all the particulars, and sign the attendance sheet.
- 10. The Judicial Officers should not mention their names anywhere in the answer sheet.
- 11. Carrying, possessing, using and/or transferring any electronic device such as a Mobile phone, Smart Watch, Digital Watch, Micro Phone, Bluetooth instrument, Camera, Pager, etc. in the examination hall is strictly prohibited.

- 12. If the Judicial Officers bring with them any book, notes or scribbled paper or speaks to or communicates with, any other Judicial Officer, by any mode, while the examination is going on or smuggles in or takes out the answer sheet attempted or unattempted, the Chief Conductor may, upon being informed by the Supervisor, instantly issue suitable order for necessary action including immediate expulsion from the examination hall.
- 13. Judicial Officers who disobey the instructions issued by the Supervisor or who are guilty of rude or disobedient behaviour are liable to be instantly expelled from the examination hall.
- 14. As regards unfair means adopted by the Judicial Officers at the examination, the decision of the High Court shall be binding.

#### B) **QUESTION BOOKLET**:-

- 15. The Question Booklet will contain 100 questions carrying 200 marks. All questions will carry equal marks.
- 16. Immediately after the commencement of the examination, the Judicial Officers shall check that the question booklet does not have any unprinted or torn or missing pages or items etc. If so, the Judicial Officers shall get it replaced by a complete question booklet.
- 17. Question booklet will not be replaced after marking of answers in the answer sheet.
- 18. The Judicial Officers should encode clearly the booklet series A,B,C or D as the case may be and indicate the series of question booklet, by completely shadowing the appropriate circle by black ink ball pen in the appropriate place in the answer sheet.
- 19. If the Judicial Officers shadow the circle in the answer sheet which does not match the series of question booklet provided to them, no marks will be allotted to such answer sheet.
- 20. The Judicial Officers shall enter their roll number in the space provided for it in question booklet.
- 21. The Judicial Officers shall mark the correct choices in the separate answer sheet provided for the same.
- 22. The Judicial Officers shall carefully peruse the instructions on the last page of the answer sheet.

## 23. Most appropriate choice of answer Specimen question:

Section 464 of the Code of Criminal Procedure deals with the effect of

- a) Omission to frame charge b) Absence of charge
- c) Error in charge d) All of the above

In the above question though the answers at (a),(b),(c) are correct, the most appropriate answer of this question is "All of the Above" which is indicated by choice (d). Therefore, the correct answer should be shown by shadowing the circle against choice (d) in the answer sheet as under:-

a b c d
O O •

#### 24. Penalty for wrong answers -

There will be penalty for wrong answers marked by Judicial Officer.

- There are four alternatives for the answer to every question. For each question for which a wrong answer has been given by the Judicial Officer, **one fourth** of the marks assigned to that question (0.50) will be deducted as penalty.
- If the Judicial Officer gives more than one answer, it will be treated as a wrong answer, even if one of the given answers happens to be correct and there will be same penalty as above to that question.
- III If a question is left blank, i.e. no answer is given by the Judicial Officer, there will be no penalty for that question.

### C) ANSWER SHEET:-

- 25. The Judicial Officers should use **only black ink ball pen** to shadow the circles in the answer sheet and filling in necessary details on the answer sheet and attendance sheet.
- 26. The Judicial Officer should write the name of Examination in the answer sheet as **"S.D. 2024, MAH (10%)"**.
- 27. Judicial Officers should write their roll number, question booklet number, question booklet series, name of the examination and sign at the appropriate places provided in the answer sheet.

- 28. There are four alternatives for the answers to every question denoted by choices a,b,c & d. The Judicial Officers shall answer the question by completely shadowing by black ink ball pen only the circle against the most appropriate choice of answer.
- 29. The question once answered by shadowing the circle in the answer sheet shall not be erased/obliterated/scratched/scored out etc. The circles which are shadowed, for more than once, or after erasing / scratching / literating / scoring the earlier circle will not be evaluated and such an answer will be treated as a wrong answer.

#### 30. **Specimen question:**

Q. No. 15: The term "Lex - Loci" means

- a) Law of Property b) Law of the land
- c) Law of marriages d) Personal law of parties

The correct answer of this question is "Law of the land" which is indicated by choice (b). Therefore, the correct answer should be shown by shadowing the circle against choice (b) in the answer sheet as under:

O. No. 15. a

- 31. The answer sheet is carbonless OMR sheet. Answer sheet Part - II should not be separated till the conclusion of the examination.
- 32. The Judicial Officers are allowed to carry question booklet with them after conclusion of the examination. After detaching the perforation. they should hand over the answer sheets to the Invigilator without fail. However answer sheet Part - 2 should be detached carefully from the answer sheet, at the appropriate place, before handing over answer sheet to the Invigilator. Judicial Officers are allowed to carry answer sheet Part- 2 with them.

Date :- 24th September 2024

Sd/-Registrar (Legal & Research)